

**Central Electricity Regulatory Commission
New Delhi**

Public Notice

February 23, 2021

Subject: Staff Paper on the “Methodology for computing the Escalation Factors and other parameters for the purpose of Bid Evaluation and Payment for Procurement of Power from Renewable Energy Projects Complemented with Firm Power from any other source through Competitive Bidding”.

In pursuance of the Ministry of Power Resolution dated 22.7.2020 read with Amendment dated 3.11.2020 on the “*Guidelines for Tariff Based Competitive Bidding Process for Procurement of Round-The Clock Power from Grid Connected Renewable Energy Power Projects, complemented with Power from Coal Based Thermal Power Projects*”, the Central Electricity Regulatory Commission (CERC) is required to notify, every six months, various escalation factors and other parameters for the purpose of bid evaluation and payment.

2. The Staff Paper for this purpose has been prepared with the objective to specify an appropriate methodology for computing the escalation factors and other parameters for the purpose of bid evaluation and payment and to recommend the same for the use of CERC for computing the escalation factors and other parameters for the purpose of bid evaluation and payment.

3. The Staff Paper is hosted on Commission’s website (www.cercind.gov.in). Stakeholders are requested to submit their comments and suggestions on the Staff Paper through email to secy@cercind.gov.in latest by **March 10, 2021**.

Encl: As Above

**Sd/-
(Sanoj Kumar Jha)
Secretary**